

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

15. C.P. (IB)/82(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: J. D. Impex Through Its Proprietor Mr.
Hemang Mehta
Vs
Novatech Projects (I) Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Manish Jha for the Operational Creditor present through virtual mode.
2. At the time of hearing, this Bench noticed that the Operational Creditor has not attached the item-wise list of invoices with respect to the date of default and amount received by them.
3. Ld. Counsel for the Operational Creditor seeks two weeks' time for filing an additional affidavit clarifying the same.
4. Post this matter on **28.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)